



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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RBI/2009-10/300

RPCD.CO.RF.BC.No.51/07.02.01/2009-10

February 1, 2010

All Scheduled State Co-operative Banks

Dear Sir,

**StCBs - Section 42(1) of the Reserve Bank of India Act, 1934 - Maintenance of CRR**

Please refer to our Circular [RPCD.CO.RF.BC.No.81/07.02.01/2008-09](#) dated January 05, 2009 on the captioned subject.

2. On the basis of the current macroeconomic assessment, as set out in the [Third Quarter Review of Monetary Policy 2009-10](#) issued on January 29, 2010, it has been decided to increase the Cash Reserve Ratio (CRR) for Scheduled State Co-operative Banks by 75 basis points from 5.00 per cent to 5.75 per cent of their net demand and time liabilities (NDTL) in two stages, effective the fortnights as indicated below:

Effective date (i.e. the fortnight beginning from)	CRR on net demand and time liabilities (per cent)
February 13, 2010	5.50
February 27, 2010	5.75

3. A copy of the relative notification RPCD.CO.RF.BC.No.50/07.02.01/2009-10 dated February 1, 2010 is enclosed.

4. Please acknowledge receipt to our Regional Office concerned.

Yours faithfully,

(R.C.Saranghi)  
Chief General Manager

ग्रामीण आयोजना और ऋण विभाग, केन्द्रीय कार्यालय, 10वीं मंजिल, केन्द्रीय कार्यालय भवन, शहीद भगतसिंह मार्ग, पोस्ट ऑफिस सं. 10014,

मुम्बई-400 001

Rural Planning & Credit Department Central Office, 10<sup>th</sup> Floor, Central Office Building, post box no. 10014 Mumbai -400 001

टेलिफोन /Tel No: 91-22-22601000 फैक्स/Fax No: 91-22-22621011/22658273/22658276 Email

ID:cgmicrpcd@rbi.org.in

हिंदी आसान है, इसका प्रयोग बाइये



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Encl:1

RPCD.CO.RF.BC.No.50/07.02.01/2009-10

February 1, 2010

### NOTIFICATION

In exercise of the powers conferred under the sub-section (1) of Section 42 of the Reserve Bank of India Act, 1934 and in partial modification of the earlier notification RPCD.CO.RF.BC.No.80/07.02.01/2008-09 dated January 05, 2009, the Reserve Bank of India hereby notifies that the average Cash Reserve Ratio (CRR) required to be maintained by every Scheduled State Co-operative Bank shall, from effective dates mentioned below, be at the percentage points indicated thereagainst.

Effective date (i.e. the fortnight beginning from)	CRR on net demand and time liabilities (per cent)
February 13, 2010	5.50
February 27, 2010	5.75

(G. Gopalakrishna)  
Executive Director

ग्रामीण आयोजना और ऋण विभाग, केन्द्रीय कार्यालय, 10वीं मंजिल, केन्द्रीय कार्यालय भवन, शहीद भगतसिंह मार्ग, पोस्ट\_ऑफिस सं.10014,  
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